

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1667
ANSWERED ON:19.11.2010
WOMEN LEADERSHIP
Punia Shri P.L.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the status of women leadership in the multinational/national/Government companies and in their Board of Directors, etc;
- (b) whether the Government has taken any steps to enhance the leadership potential among women;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): There is no discrimination on the basis of gender in the appointment of Directors under the Companies Act, 1956. Of the total 1,29,424 women employees in the Central Public Sector Enterprises (CPSEs), 28,369 are at the managerial and supervisory levels. Women are also represented on the Board of Directors of the CPSEs.

(b) to (d) : The Government implements a number of programmes for socio-economic empowerment of women. Such empowerment enhances the leadership potential among women.

Specifically, the Government is implementing a Scheme for free coaching for SC & OBC students with the objective to provide coaching for entry into Group A & B services. This helps these students including women to join administrative, police and revenue services enabling them to hold leadership positions in various organizations during their career.

The Government is also implementing a Scheme for Leadership Development of Minority Women. The Scheme aims at empowering minority women at the village level and instilling confidence in them to assume leadership roles and assert their rights in accessing services and facilities under various government schemes and programmes.

Further, reservation to women has been provided in Panchayati Raj Institutions and Urban Local Bodies enabling them to take up leadership role in local government.